GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 2485 TO BE ANSWERED ON 04.08.2025

Development of Sports Infrastructure for Youth

2485. Smt. Sangeeta Kumari Singh Deo:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has reviewed the availability and accessibility of basic sports infrastructure such as open gyms, multi-sport grounds and coaching centres in rural and tribal districts across the country;
- (b) if so, whether schemes are being implemented to promote youth participation in sports in under-resourced regions;
- (c) whether the Government has extended central assistance under schemes such as Khelo India for the development of sports infrastructure or identification of grassroots talent in tribal regions of Odisha and if so, the details thereof; and
- (d) whether necessary measures have been undertaken by the Government to ensure that such assistance reaches in the underserved districts with high youth potential?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

(a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including reviewing the availability and accessibility of basic sports infrastructure such as open gyms, multi-sport grounds and coaching centres in rural and tribal districts across the country and implementing schemes to promote youth participation in sports in under-resourced regions, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for the promotion of sports in the country, including amongst youth in under-resourced regions:

- (i) Khelo India National Programme for Development of Sports;
- (ii) Assistance to National Sports Federations;
- (iii) Cash Incentive to Medal Winners in International Sports Events and their Coaches;
- (iv) National Sports Awards;
- (v) Pension to Meritorious Sportspersons;
- (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;
- (vii) National Sports Development Fund; and
- (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

(c) Yes, Sir. Under the "Creation and upgradation of sports infrastructure" component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc., across the country, including in the State of Odisha. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme, across the country, including in the State of Odisha, are available in public domain on the dashboard of the Ministry at https://mdsd.kheloindia.gov.in.

(d) Yes, Sir.
